

owned on them, whereas they are not proving very useful to achieve the set objectives ;

(b) whether Government have recently reviewed the working of the community blocks and taken any steps to streamline their working in order to improve their utility in the agriculture and farming in the country ;

(c) whether most of the State Governments are not in favour of continuance of these blocks and have recommended their closure ; and

(d) if so, the decision taken by Government about the future set up and working of these community blocks ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) . (a) and (b). It would not be correct to say that the Community Development programme is proving very expensive. It provides the basic extension organisation and execution agency at the block level for most rural development programmes, particularly the Agricultural Production Programme. Effecting improvement in agriculture is a major objective of Community Development. The question of streamlining the working of the programme is under constant review and one of the steps under consideration is the appointment of a Commission.

(c) Community Development Programme is being implemented throughout the country and no State has indicated any desire to discontinue the programme .

(d) Does not arise.

Funds for Guide Service and assistance to Farmers from Agricultural Research Institutes

1236 SHRI R. S. PANDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Agricultural Research Institutes in the country are affording any guide service to the farmers to teach them ways and means for the use of scientific farming implements to raise their production and if so, the details thereof;

(b) whether these bodies are also helping the farmers in the procurement of modern farming implements and better quality seeds etc. ; and

(c) whether government proposes to allot adequate funds to these institutes and if so, the steps being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE). (a) Yes, Sir.

Farmers' Days are periodically arranged by the agricultural research institutes including agricultural universities. The agricultural implements and machinery evolved at the institutes are demonstrated there.

In addition, under the National, Demonstrations Scheme in the 4th Plan of the India Council of Agricultural Research, agricultural research institutes and agricultural universities have been made responsible for conducting first line demonstrations all over the country. The agricultural engineers engaged in the Programme in the research institutes or agricultural universities demonstrate, *Inter alia*, the use of suitable machinery and implements and guide the farmers on their related problems .

(b) Direct procurement of improved implements and supply to farmers does not come under the purview of the research institutes. However, farmers are given the technical advice and guidance on availability of implements, their suitability and performance.

(c) In the 4th plan, the agricultural institutes including the agricultural universities have been strengthened for research and training on agricultural implements and

machinery under various projects, such as, University Development programme, All-India Coordinated projects and schemes for strengthening of I.C.A.R. institutes.

In addition, good research schemes, not included in the plan, are also taken up as *ad hoc* schemes for which expenditure is met from the cess funds

Distribution of Tractors to small Farmers

1227 SHRI R. S. PANDEY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether distribution/allotment of tractors to farmers is uneven with the result that small farmers are unable to get the tractors due to lack of credit facilities etc.

(b) whether Government have any set criteria for allotment of tractors to the farmers and if so, the main features thereof ; and

(c) whether Government have also made proper arrangements to provide tractors to the small farmers and for that purpose provide them credit facilities on easy terms ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c). The required information is being collected from the various State Agro-Industries Corporations and will be laid on the table of the Sabha after it is received.

मध्य प्रदेश में मिण्ड, मुरैना, ग्वालियर में खादर की भूमि को कृषि योग्य बनाना

1228. श्री हुकम चन्द कल्लुबाय : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कृषि उत्पादन में वृद्धि करने हेतु मध्य प्रदेश की मिण्ड, मुरैना और ग्वालियर जिलों की हस खादर की भूमि जो मुख्य रूप से उकैतों के छुपने में प्रयोग में आती है, को कृषि योग्य बनाने सम्बन्धी कोई प्रस्ताव सरकार के विचाराधीन है; और

(ख) यदि हाँ, तो प्रस्ताव की मुख्य-मुख्य बातें क्या हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री शेर सिंह) : (क) और (ख). चौथी योजना के दौरान अनुमानित 50.00 लाख रुपये की लागत से मध्य प्रदेश के मुरैना जिले में 2000 हेक्टार खादर भूमि को कृषि योग्य बनाने के लिये एक केन्द्रीय परिचालित भ्रादशं परियोजना आरम्भ की गई है ताकि महान आकार की खादर भूमि को कृषि योग्य बनाने के लिए उसकी तकनीकी और आर्थिक संभव्यताओं को निर्धारित किया जा सके। भ्रादशं परियोजना में प्राप्त किये अनुभव को राज्य सरकार महान खादर नियन्त्रण और उसे कृषि योग्य बनाने के लिये कार्य में लायेगी।

मध्य प्रदेश में कपड़ा मिलों में कपड़ा मजूरी बोर्ड के पंचाट का लागू किया जाना

1229. श्री हुकम चन्द कल्लुबाय : क्या जन और पुनर्बाँझ मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कपड़ा मजूरी बोर्ड ने अपने पंचाट को मध्य प्रदेश में समयस्त कपड़ा मिलों पर लागू कर दिया है ?

(ख) यदि नहीं तो, उन मिलों के क्या नाम हैं जिसमें उक्त पंचाट अभी तक